

ITEM NO.75

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 7991/2022

NARESH KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 16-02-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sumit Kishore, Adv.
Mr. Ajit Kumar Ekka, AOR
Ms. Shreya Smriti, Adv.
Mr. Sulabh Singh Chauhan, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Delay in filing fresh particulars is condoned in respect of respondent Nos.17 and 36. Notices be issued immediately.

Ld. Counsel for the petitioner has taken fresh steps for service of respondent Nos.7, 16, 18 to 20, 25, 34, 37 and 39 but not filed fresh particulars, despite last opportunity having been granted. Ld. Counsel for the petitioner prays for and is granted two weeks' more time, as last and final opportunity, to file fresh particulars in respect of the said respondents. If fresh particulars are furnished within the time granted, be processed as per rules and listed on 5.4.2023 else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

ATUL M. KURHEKAR
Registrar